GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 298

TO BE ANSWERED ON THE 7TH AUGUST, 2018

RELIEF PACKAGES FOR DROUGHT AFFECTED DISTRICTS

*298. SHRI SANJAY KAKA PATIL: SHRI SADASHIV LOKHANDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether a Central supervisory team visited the drought affected districts of Maharashtra in August, 2015, if so, the details thereof including the areas visited by the team and the outcome thereof:
- (b) whether the Union Government had approved a relief package of Rs. 3,049 crore for the farmers of drought affected districts of Maharashtra on 29th December, 2015 and if so, the details thereof;
- (c) whether a relief package of Rs. 2,000 crore had been approved earlier also, if so, the details of the total allocations made by the Union Government for the State, district-wise including Ahmednagar;
- (d) the amount utilized/being utilized under the said packages along with the manner in which it has been utilized; and
- (e) whether the Union Government has issued any directions to the State Government of Maharashtra in this regard, and sought the details of district-wise allocations, if so, the details thereof and if not, the efforts of the Union Government for providing a relief package to drought affected areas of western and central Maharashtra?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½ãâ¨ããè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 298 DUE FOR REPLY ON 7TH AUGUST, 2018.

Inter-Ministerial Central Team (IMCT) has not visited Maharashtra in August (a) & (b): 2015. However, the State Government of Maharashtra submitted Memorandum on 12th November, 2015 seeking financial assistance of Rs.4002.82 crore from National Disaster Response Fund (NDRF) in the wake of drought during Kharif 2015. In response to the Memorandum, IMCT was constituted on 12.11.2015, which visited Maharashtra during 19th to 22nd November, 2015 to assess the situation and recommend financial assistance. IMCT submitted its report on 04.12.2015, recommending Rs. 3098.79 crore. The recommendation of the IMCT was discussed in the meeting of the Sub-committee of National Executive Committee (SC-NEC) on 11.12.2015. SC-NEC recommended Rs.3049.36 crore. The recommendation of the SC-NEC was discussed by the High Level Committee (HLC) in the meeting held on 29.12.2015 and approved Rs. 3049.36 crore from National Disaster Response Fund (NDRF), subject to the adjustment of 50% of balance available in the State Disaster Response Fund (SDRF) account for the instant disaster. Besides, the State Government of Maharashtra also submitted Supplementary Memorandum for Drought Kharif 2015 and Memorandum for Drought Rabi 2015-16, seeking financial assistance of Rs.2017.54 crore and Rs.2251.66 crore respectively. Based on the recommendations of the IMCTs and the recommendations of the SC-NEC thereon, the HLC approved Rs.589.47 crore (Kharif-supplementary) and Rs.679.54 crore (Rabi).

(c) to (e): Earlier during 2014-15, the State Government of Maharashtra had declared drought (Kharif 2014) in 26 districts, including Ahmednagar district and submitted Memorandum on 02.12.2014 seeking financial assistance of Rs.6013.28 crore from NDRF. In response to the Memorandum, IMCT was constituted on 02.12.2014. IMCT visited Maharashtra during 14th to 17th December, 2014, recommending Rs. 3815.45 crore from NDRF. The recommendation of the IMCT was discussed in the meeting of the SC-NEC held on 10.03.2015.

SC-NEC recommended Rs.1962.99 crore. The recommendation of the SC-NEC was discussed by the HLC in the meeting held on 24th March, 2015. The HLC approved Rs. 1962.99 crore from NDRF, subject to the adjustment of 75% of balance available in the SDRF account for the instant disaster. In the same meeting, the HLC also approved Rs. 26.00 crore from special component of National Rural Drinking Water Programme (NRDWP) for repair of damaged rural drinking water supply works. The amount approved by the HLC is for the State as a whole. The distribution of relief to the beneficiaries is the responsibility of the State Government. The State Government is required to take utmost care and ensure that all individual beneficiary-oriented assistance is mandatorily/necessarily disbursed through the bank account of the beneficiary.
